

[Print](#)**Defective Case Register from 2026-10-15 to 2026-10-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/49075/2026	SWETLANA DAS	2026-10-15	Page nos.21 and 22 not legible
2	D-ABLAPL/31946/2026	DHANANJAYA MUND	2026-10-15	Receipt Showing Serv.copy To Vigilance not Filed.
3	D-CMP/49226/2026	MAHESWAR MOHANTY	2026-10-15	A.Fee of Rs.02/- be Paid on A-6
4	D-CMP/48972/2026	SOUMYA RANJAN MOHANTY	2026-10-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED A-3 not properly page marked, incomplete.
5	D-WA/48432/2026	DILLIP KUMAR RAY	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Status of parties not furnished. ii) Legible copy of page no. 12 to 14 are to be filed. iii) Date order wrongly mentioned in prayer of I.A. iv) Page marked mentioned in Index does not tally with book mark.
6	D-CRLMP/31991/2026	CHIRANJEEV BIDYABHUSHAN	2026-10-15	1.Receipt Showing Serv.copy To Vigilance not Filed. 2.Receipt Showing Serv.copy To CBI not Filed. 3.synopsis and date chart not alphabetically paginated
7	D-BLAPL/31980/2026	LINGARAJ MOHANTY	2026-10-15	1. Reference certificate is not correctly furnished.
8	D-WP(C)/49318/2026	MANOJA KUMAR KHUNTIA	2026-10-15	1. All Ld. Advocates have not furnished their Mobile Nos. in the V. nama
9	D-CRLMC/32026/2026	MRUGANKA MAULI PATNAIK	2026-10-15	1. Fathers name of the op. no.2 not furnished in cause title.
10	D-ABLAPL/31992/2026	MANAS KUMAR CHAND	2026-10-15	1. Unredacted copy of the Annexures be filed.
11	D-ABLAPL/31951/2026	SUJIT KUMAR SWAIN	2026-10-15	1. Reference certificate not properly furnished.
12	D-BLAPL/32102/2026	KEDARNATH SAHOO	2026-10-15	1. The Deponent in the Affidavit has not been authorised to swear in . 2. In V. Nama, the Ld. Advocate Has not put his signature. Further, Rs. 50/- towards OHCBAMW Fee in shape of Stamp has not been affixed.
13	D-ABLAPL/31994/2026	MANAS KUMAR CHAND	2026-10-15	Name, address, other details of the victim to be redacted. Thereafter, Put up for further SR.
14	D-WP(C)/49078/2026	SWETLANA DAS	2026-10-15	Page nos.21 and 22 not legible
15	D-ABLAPL/31925/2026	M.SIMANCHALA DORA	2026-10-15	1. Last Page of Annexures 1 and 2 need to be paginated ans the same be reflected in the Index.

16	D-ABLAPL/31886/2026	SOUMYA RANJAN DAS	2026-10-15	1.Name of petitioner and his father name be corrected in entire petition and v.nama as per signature in v.nama.
17	D-WP(C)/49235/2026	SUBHADUTTA ROUTRAY	2026-10-15	Anx-5 in petition copy wrongly reflected as Anx-4.
18	D-ARBA(ICA)/48884/2026	SOUMYA JYOTI BISWAL	2026-10-15	1. Court Fee paid 6/ , dcf 6/ to be paid 2. Vakalatnama not identify 2. being aggrieved and good ground certificate not furnished
19	D-BLAPL/31977/2026	SOUBHAGYA KUMAR DASH	2026-10-15	1. Reference certificate is not correctly furnished.
20	D-WP(C)/49205/2026	SATYABRATA PANDA	2026-10-15	1.annx.1 not legible.
21	D-BLAPL/31792/2026	ANKANN PANDA	2026-10-15	1.Mobile No. mentioned at page-9 and signature of Informant/victim at page-11 be redacted. 2.Non-redacted Copy of FIR be kept in closed envelop. 3.Page No.-14 partly not legible.
22	D-CRLA/31335/2026	ASHOK KUMAR SAHOO	2026-10-15	1. Period of Delay 136 days , LIMITATION PETITIONNOT NOT FILED 2. Name of Victim/informant and their details to be redacted from Annexure-1 and be kept sealed cover the same.
23	D-WP(C)/48575/2026	DILIP KUMAR SAHU	2026-10-15	1-COURT FEE IS DEFICIENT. Court Fee of Rs.18/- not paid(Only Rs.6/- paid).
24	D-ABLAPL/32127/2026	SRINIBASH SATAPATHY	2026-10-15	1. Whether 1st or 2nd A.bail application not mention. 2.Nothing mention about past criminal antecedent in reference certificate. 3. Court fee Rs. 1/- deficit in V.nama.
25	D-WA/48547/2026	SURENDRA KUMAR PATRI	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Day of delay left blank in prayer of I.A.
26	D-WA/48326/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-10-15	District of A-2 not furnished in cause title
27	D-WP(C)/48611/2026	DEBASHIS TRIPATHY, A.G.A	2026-10-15	i) Date mentioned in Book mark under annexure-3 not tally with Index.ii) A.C.W.F. of Rs. 2/- not paid.
28	D-CRLA/32104/2026	MOHAMMED MUSTAQ ANSARI	2026-10-15	1.Question of maintainability of CRLA ,May be registered as Bail Petition.2.Name of Victim /informant be redacted from Annexures and Facebook communication 7 unredacted version be kept in closed cover.
29	D-WP(C)/48609/2026	DEBASHIS TRIPATHY, A.G.A	2026-10-15	i) Copy of order mentioned in 1st para of page 5 not tally with annexure-3.ii) P. G . case no. mentioned in sl. no. -8 of index and Book mark, not tally with annexure-5.iii) A.C.W.F. of Rs. 2/- not paid.
30	D-WP(C)/49316/2026	KAPILA CHARAN NAYAK	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.annx.2 not legible

31	D-ABLAPL/31445/2026	RAGHUNATH DAS MOHAPATRA	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Criminal antecedent not furnished in reference certificate.
32	D-WP(C)/49293/2026	DILLIP KUMAR MOHAPATRA	2026-10-15	1.In Index,order date wrongly furnished in Annexure-1
33	D-WP(C)/49838/2026	DURGESH NARAYAN RATH	2026-10-15	1. In Index, page marking not done correctly in Annexure-1
34	D-WP(C)/48552/2026	DIPTENDU SUNDAR RAY	2026-10-15	Year of case nomenclature not mentioned in V.nama.
35	D-WP(C)/49236/2026	SUBHADUTTA ROUTRAY	2026-10-15	Anx-5 and 7 in petition copy wrongly reflected as Anx-4 and 8.
36	D-CRLMC/32067/2026	JYOTIRMAYA SAHOO	2026-10-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the Name of victim/ Informant and Family Members from the Annex-1. 2. Annex-1 to be kept in closed cover.
37	D-BLAPL/31554/2026	SUSHANTA KUMAR SAMANTARAY	2026-10-15	In Cause Title mentioned file pending in The JMFC,Nischintkoili but in Certify copy given ADJ, Salipur.
38	D-CRLMC/31982/2026	AKASH KUMAR PATAJOSHI	2026-10-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for Further SR after Redacting the name of victim / Informant from the petition and Annexure. 2. Name of the victim/ Informant need not be disclosed in connection with Annex-1 and kept in closed cover.
39	D-ABLAPL/32027/2026	BYOMAKESH TRIPATHY	2026-10-15	1. Petition pages wrongly mentioned in the Index.
40	D-ABLAPL/31959/2026	HARIKRUSHNA PANIGRAHI	2026-10-15	1. Reference certificate not properly furnished. 2. Code no. wrongly mention. 3. Paragraph no. wrongly mention in declaration.
41	D-WA/48907/2026	BIBHUTI KESHARI BISWAL	2026-10-15	Anx-1 not page marked.
42	D-WP(C)/49510/2026	DILLIP KUMAR MOHAPATRA	2026-10-15	i) Index not page marked.ii) Annexure- 4 is incomplete.
43	D-WP(C)/48850/2026	MANOJA KUMAR KHUNTIA	2026-10-15	1.Date of execution of V.nama wrongly furnished.
44	D-WP(C)/49238/2026	SUBHADUTTA ROUTRAY	2026-10-15	Anx-5 in petition copy wrongly reflected as Anx-4.
45	D-WP(C)/49050/2026	AVIJIT PATNAIK	2026-10-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-EXP/49232/2026	SIBA PRASAD PATI	2026-10-15	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid

47	D-BLAPL/32109/2026	SWAGAT KUMAR SAHU	2026-10-15	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Village name of the Petitioner as mentioned in the V. nama is not matching with the Cause Title 3. All the Ld. Advocates have not furnished their Mobile Nos
48	D-CRLMP/31851/2026	MANAS KUMAR CHAND	2026-10-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
49	D-CMP/47631/2026	NIRANJAN LENKA	2026-10-15	further SR after filling of neat copy of annex-1 annex-1 most important for stamp reporting, it can not visible
50	D-ABLAPL/32005/2026	ABHIJIT DAS	2026-10-15	i)Mobile no. not redacted.
51	D-CRLMC/32073/2026	RAM CHANDRA JENA	2026-10-15	1.C.T.Case No. under Annexure-1 does not tally with cause title.
52	D-WP(C)/49317/2026	MANOJA KUMAR KHUNTIA	2026-10-15	1. All Ld. Advocates have not furnished their Mobile Nos. in the V. nama
53	D-WP(C)/49109/2026	SWOYAM PRABHU JENA	2026-10-15	1.After page 22, another page not page marked
54	D-WP(C)/49320/2026	MANA MOHAN PATTANAIAK	2026-10-15	1. In the Bookmark, the contents of Annexures 8 and 9 are not matching with the contents of Para - 21 and 23 of the Writ Petition. Office to examine and take necessary rectification. 2. One of the Ld. Advocate has not signed the V.nama
55	D-CMP/48365/2026	MAHESWAR MOHANTY	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
56	D-WP(C)/49056/2026	SUBHAM AGRAWAL	2026-10-15	i) Provision of law not correctly furnished.ii) Page mark of annexure-1 not properly arranged after page no. 31.iii) Date mentioned in prayer of the I.A. not tally with annexure-3.iv) Paragraph no. mentioned in Affidavit of the I.A. not correct.
57	D-BLAPL/32105/2026	DIBYA JYOTI SAHOO	2026-10-15	1. Details of the Informant and Victim need to be redacted from all places of Annexure-1.
58	D-WP(C)/49143/2026	KSHIROD KUMAR SWAIN	2026-10-15	1. Page no.12 Annexure number not correctly exhibited. 2. Name of the both parties not furnished in V.nama
59	D-BLAPL/30269/2026	ASIT KUMAR JENA	2026-10-15	1. Reference certificate is not correctly furnished (Criminal antecedent is to be furnished). 2. The name and address of the victim and her relations name may be redacted from F.I.R.copy at page No. 13 14 and 15. 3. The un-redacted F.I.R. copy may be kept in sealed cover. 4. The name of the lower Court mentioned in the petition does not tally with that of Rejection order.

60	D-ABLAPL/31908/2026	KULDEEP MOHANTY	2026-10-15	1. In Certificate part of the Affidavit, the word Hindi shall be substituted by Odia. 2. Details of the Informant /Victim need to be redacted from all places of Annexure-1
61	D-BLAPL/32106/2026	SHYAM SUNDAR TRIPATHY	2026-10-15	1. Reference certificate not properly furnished.
62	D-WP(C)/48855/2026	DURGA PRASAD PATNAIK	2026-10-15	1.opp.1 be properly described.2.age of petitioner not furnished.
63	D-WP(C)/49068/2026	BISWABARA DASH, A.S.C	2026-10-15	1.Synopsis not correctly page marked.In Index Synopsis and date chart not page marked.
64	D-WP(C)/49364/2026	MANORANJAN PADHI	2026-10-15	1.In index petitioner name not mentioned. 2.Execution date not mentioned in power.
65	D-BLAPL/31956/2026	TRILOCHAN NANDA	2026-10-15	1. Reference certificate is not correctly furnished.
66	D-WP(C)/48599/2026	AMITAV MOHANTY	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page mark not properly furnished in Index, Book mark and petition.ii) Annexure-5 not legible.iii) Annexure-5 not mentioned in Index.iv) Annexures mentioned in Index are mismatched with averment of the petition and annexure marked in petition.v) Affidavit is not in proper formant. For further S.R. after removal of defect.
67	D-WP(C)/49647/2026	LAXMIKANTA MOHANTY	2026-10-15	In Index. page marking wrongly furnished in Annexure-1
68	D-CRLMP/31887/2026	MOBASSHIR JAWED	2026-10-15	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. As per record, Annexure-5 not page marked in Index
69	D-CRLMC/32043/2026	AMIYA KUMAR MOHANTY A	2026-10-15	1.Opp.2 not represented through. 2.C.copy of Annx.9 be filed.
70	D-WP(C)/48847/2026	MANOJA KUMAR KHUNTIA	2026-10-15	1. In Index ,Page marking not done correctly in Annexure- 4 5 6
71	D-BLAPL/32170/2026	ABHISHEK DASH	2026-10-15	Paragraph No.9 repeated twice.In Prayer pertion mentioned file pending in The Sessions Judge,Angul butin Certify copy given JMFC, Banarpal.
72	D-WP(C)/48924/2026	DEBASIS PANIGRAHI	2026-10-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 10.II.Subject Code incorrectly Mentioned
73	D-CMP/49070/2026	SUMITRA MOHANTY	2026-10-15	1.A.Fee of Rs.24.20 be Paid on the C.Copy under A-1.2.The impugned order mentioned at Pages No-14 and 15 again repeated at Pages No-16 and 17 be corrected.
74	D-WP(C)/48607/2026	DEBASHIS TRIPATHY, A.G.A	2026-10-15	i) A. C. W.F. of Rs. 2/- not paid.
75	D-CRLMP/31964/2026	BRAJA MOHAN SARANGI	2026-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.Age, paragraph no.and solemnly affirmation para not correctly furnished in declaration.2. Opp.Party No.1 in cause title does not tally with Index,Synopsis and Date chart.3.Annexure-2 described in para-3 of the petition but not Annexure marked in Index.
76	D-BLAPL/32103/2026	DIBYA JYOTI SAHOO	2026-10-15	Name and details of victim /Informant mentioned in annexure need not be disclosed and kept in closed cover.
77	D-WA/48238/2026	SAROJ KUMAR JEE,A.G.A	2026-10-15	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Court Fee Payable Rs-12/- . Rs-10/- paid. Rs-2/- to be paid.
78	D-WA/48593/2026	SAROJ KUMAR JEE,A.G.A	2026-10-15	R-2 in appeal memo not party in wp (c).
79	D-EXP/47157/2026	ABHISEK MOHANTY	2026-10-15	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
80	D-ABLAPL/32065/2026	PRAKASH CHANDRA DASH	2026-10-15	1.The name address of the Victim/informant and her relation name may be redacted from F.I.R.copy. 2. The unredacted F.I.R. copy may be kept in sealed cover.
81	D-ABLAPL/32111/2026	SK JONED FAIZ	2026-10-15	1. Court fee has not been furnished on Cause Title. 2. Reference certificate is not correctly furnished. 3. page No. 12 is not legible properly. 4. In the F.I.R copy U/s 75 BNS is not reflected,but in the petition it has been written.
82	D-ABLAPL/32126/2026	NISHIKANT MISHRA	2026-10-15	1. Reference certificate is not correctly furnished.
83	D-CMP/49215/2026	MAHESWAR MOHANTY	2026-10-15	A .Fee of Rs.02/- be Paid on A-5.
84	D-CRLA/30207/2026	DEEPAK RANJAN SUNDARAY	2026-10-15	Name of Victim /informant/relatives / Address to be redacted from entire petition and V. nama.
85	D-WP(C)/46419/2026	PRAKASH KUMAR MISHRA	2026-10-15	1. After page 56 another page not page marked
86	D-WP(C)/49200/2026	KRISHNA CHANDRA SAHU	2026-10-15	1.Annx.9 not legible
87	D-ABLAPL/31970/2026	AJIT KUMAR RAUT	2026-10-15	1. Page-9 and 10 partly not legible.
88	D-WP(C)/48604/2026	DEBASHIS TRIPATHY, A.G.A	2026-10-15	I) A .C.W. F. of Rs. 2/- not paid
89	D-ABLAPL/32028/2026	KHIROD KUMAR SWAIN	2026-10-15	1. Reference certificate not properly furnished.
90	D-ABLAPL/32091/2026	SATYABRATA DASH	2026-10-15	1. In Index, date of FIR is wrong
91	D-ABLAPL/31973/2026	JAJATI KESHARI KHUNTIA	2026-10-15	i)Reference Certificate not properly furnished.
92	D-WP(C)/49202/2026	ANSHUMAN DAS	2026-10-15	1.Page no.59 to 62 not legible
93	D-WP(C)/49074/2026	SWETLANA DAS	2026-10-15	Page nos.21 and 22 not legible

94	D-CRLA/31552/2026	KASHINATH PATTANAIK	2026-10-15	1.Period of Delay 31 days delay, Limitation petition not filed.
95	D-WP(C)/49106/2026	SUBHADUTTA ROUTRAY	2026-10-15	1. In Declaration under affidavit,no.of paragraphs not furnished. 2. In Index, at Annexure-5,W.P.C no wrongly furnished.
96	D-CRLMA/32113/2026	JAGAJIBAN PRADHAN	2026-10-15	i)No. of paragraphs not correctly furnished in Declaration. ii)C. copy of order dtd.31.07.2026 in CT case no.1131/2026 to be filed.
97	D-WP(C)/49072/2026	SOUBHAGYA SWAIN	2026-10-15	Synopsis not correctly page marked.
98	D-WP(C)/49061/2026	SURESH CHANDRA DASH	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-FAO/49195/2026	SATYABAN SAHOO	2026-10-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-WP(C)/49104/2026	SUBHADUTTA ROUTRAY	2026-10-15	1. In Declaration under affidavit, no.of paragraphs not furnished. 2. In Index,at Annexure-5, w.p.c no. wrongly furnished.
101	D-CRLMP/31808/2026	SMRUTI RANJAN ROUT	2026-10-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
102	D-WP(C)/49327/2026	MANOJA KUMAR KHUNTIA	2026-10-15	1. All Ld. Advocates have not furnished their Mobile Nos.
103	D-ABLAPL/31917/2026	AKSHAYA KUMAR SAHOO	2026-10-15	1. Legible Copy of Page 9 shall be paginated as 9A
104	D-BLAPL/32041/2026	BHARAT BHUSAN ROUTRAY	2026-10-15	Pending court in the petition does not tally with rejection order
105	D-BLAPL/31784/2026	JAYADEBA BEHERA	2026-10-15	Extra page annexed after v.nama be deleted.
106	D-WP(C)/49088/2026	BHAGABAT PRASAD RATH	2026-10-15	1.Annx.3 and 4 not legible.
107	D-ABLAPL/32140/2026	PRAVASH CHANDRA JENA	2026-10-15	i) Petitioner no.4 has not properly executed in V.nama.
108	D-WP(C)/49527/2026	CHAKRADHAR SINGH	2026-10-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-WP(C)/47663/2026	DEEPAK KUMAR SAHOO	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Provision of law of the I.A. petition not correctly furnished.
110	D-WP(C)/48605/2026	DEBASHIS TRIPATHY, A.G.A.	2026-10-15	i) Date of order not correctly mentioned in sl. no.12 of index amd Book mark.ii) A. C. W. F. of Rs. 2/- not paid.
111	D-MATA/49245/2026	GAJENDRANATH ROUT	2026-10-15	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ NOT PAID
112	D-ABLAPL/31944/2026	SATYA NARAYAN MISHRA 4	2026-10-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. The Ld. Advocate has not put his Signature in the V. nama
113	D-ABLAPL/31931/2026	PRASANTA KUMAR RANA	2026-10-15	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
114	D-BLAPL/31971/2026	ASIT KUMAR JENA	2026-10-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
115	D-WP(C)/49057/2026	SUBHAM AGRAWAL	2026-10-15	i) Date mentioned in page -8 under annexure -2 not correct.ii) Annexure 2 and 3 mentioned in prayer of the petition not tally with Index.
116	D-WP(C)/49324/2026	MANOJA KUMAR KHUNTIA	2026-10-15	1. All Ld. Advocates have not furnished their Mobile Nos. in the V. nama
117	D-WP(C)/49080/2026	SWETLANA DAS	2026-10-15	Page nos.21 and 22 not legible
118	D-WP(C)/49170/2026	DIBYA RANJAN BARIK	2026-10-15	Page nos.38 and 39 not legible.
119	D-WP(C)/48570/2026	CHAKRADHAR SINGH	2026-10-15	1.Age of petitioner No.1 not mentioned in C.title and Affidavit. 2.Paragraphs not properly mentioned in declaration. 3.Not Authorized to swear affidavit by petitioner No. 2,3. 4.Occupation of deponent not mentioned in I.A. affidavit. 5.Petitioner No. 2 and 3 not signed in V.nama.
120	D-WA/48583/2026	BIJAY KUMAR MOHANTY	2026-10-15	1.Court Fee Rs-12/- to be paid. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. i) District of R-1 not mentioned in cause title. ii) Reference certificate not furnished.
121	D-WP(C)/48848/2026	MANOJA KUMAR KHUNTIA	2026-10-15	1. In Index, page marking not done correctly in Annexure-4 5 6 accordingly bookmark will be modified.
122	D-ABLAPL/32083/2026	MANORANJAN DAS	2026-10-15	1. Reference certificate is not correctly furnished(i.e.,Sl. No. at which the name of the petitioners appeared in earlier bail application shall be indicated)
123	D-ABLAPL/31923/2026	M.SIMANCHALA DORA	2026-10-15	1. Last Page of Annexures 1 and 2 need to be paginated and the same be reflected in the Index.
124	D-ABLAPL/31948/2026	LAXMINARAYAN RAYATSINGH	2026-10-15	1. Date Chart is not reflected in the Index 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
125	D-ABLAPL/31990/2026	SAMVIT MOHANTY	2026-10-15	1.Age of the petitioner not mention in Affidavit
126	D-WP(C)/49233/2026	BYOMAKESH TRIPATHY	2026-10-15	Court fee of Rs.6/- not paid on petition copy.
127	D-CRLMC/31983/2026	BARSHARANI NANDA	2026-10-15	17-REFERENCE CERTIFICATE NOT FURNISHED.

				1.I.A. petition not Notarized without Declaration.
128	D-BLAPL/32107/2026	DIBYA JYOTI SAHOO	2026-10-15	1. In Dates and Events, date of PR is 28.09.2026 not 23.09.2026 2. Last Page of PR has not been paginated.
129	D-WP(C)/49076/2026	SWETLANA DAS	2026-10-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page nos.21 and 22 not legible
130	D-WP(C)/49103/2026	SWETLANA DAS	2026-10-15	1. In Index, at Annexure-1, disengagement notice and date wrongly furnished. 2. Page no 21 22 23 not legible 3. In Prayer of both W.P and I.A disengagement notice and date wrongly furnished.
131	D-ABLAPL/32166/2026	UMESH CHANDRA DORA	2026-10-15	1. Whether 1st or 2nd.....A.bail application not mention.
132	D-WP(C)/49325/2026	MANOJA KUMAR KHUNTIA	2026-10-15	Anx-5 and 7 in petition copy wrongly reflected as Anx-4 and 8.
133	D-CRLMP/31880/2026	BISWABHUSAN DAS	2026-10-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
134	D-ABLAPL/31997/2026	KARUNAKAR GAYA	2026-10-15	1. Page no. 7 and 8 not clearly legible.
135	D-WP(C)/49071/2026	SOUBHAGYA SWAIN	2026-10-15	Synopsis not correctly page marked
136	D-WP(C)/48926/2026	KUNAL KUMAR SWAIN	2026-10-15	Opp.party name not mentioned in V.nama.
137	D-ABLAPL/32176/2026	KULDEEP MOHANTY	2026-10-15	1. Name of the Victim/ Informant be redacted in F.I.R copy. 2. Unredacted copy be filed in seal cover.
138	D-CRLMP/31803/2026	SMRUTI RANJAN ROUT	2026-10-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
139	D-WP(C)/49054/2026	SUBHAM AGRAWAL	2026-10-15	i) Provision of law not correctly furnished .ii) Date mentioned in page no. 8 under annexure-2 not correct.
140	D-CRLMP/31879/2026	ASISH MISHRA	2026-10-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
141	D-WP(C)/49840/2026	DURGESH NARAYAN RATH	2026-10-15	1. Page no 19 20 24 25 26 not legible 2. name and Address of one petitioner has furnished instead of 4 petitioners in V>Nama
142	D-ABLAPL/31830/2026	SABYASACHI MISHRA	2026-10-15	1.Reference certificate is not correctly furnished. 2. The name and address of the victim/Informant and her relations may be redacted from herF.I.R.copy. 3. The unredacted Copy of F.I.R. may be kept in sealed cover.
143	D-CRLMC/32114/2026	DEVASIS MOHANTY	2026-10-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Page no.21 repeated twice. 2. Nomenclature not correctly furnished in V.nama.
144	D-CMP/49255/2026	MAHESWAR MOHANTY	2026-10-15	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. A.Fee of Rs.02/- and H.C.B.A Welfare Fee Of Rs.50/- be Paid
145	D-RVWPET/49264/2026	PRAKASH KUMAR MOHANTY	2026-10-15	i) Synopsis and date chart are not page marked in Index. ii) Court fee Rs-12/ wrongly mentioned in page no. 2.
146	D-ABLAPL/32128/2026	SRINIBASH SATAPATHY	2026-10-15	1. Whether 1st or 2nd A.bail application not mention. 2.No mention about past criminal antecedent in reference certificate.
147	D-BLAPL/32098/2026	SWARAJ PATEL	2026-10-15	i)Reference Certificate not correctly furnished.
148	D-ABLAPL/32132/2026	ASHESH KUMAR PRUSTY	2026-10-15	1. No past criminal antecedent mention in reference certificate.
149	D-ABLAPL/32119/2026	PRADYUS KUMAR PARHI	2026-10-15	1. Reference certificate not properly furnished. 2. The name of the Victim/Informant be redacted. 3.Unredacted version of the F.I.R copy be filed in sealed cover.
150	D-WP(C)/49077/2026	SWETLANA DAS	2026-10-15	Page nos.21 and 22 not legible.
151	D-WP(C)/48603/2026	SIDHARTH SHANKAR PADHY	2026-10-15	i) Agreement no. mentioned in Book mark under annexure-1 not tally with index.ii) Annexure marked in page no. 41 not tally with index.
152	D-WP(C)/49223/2026	SAPAN KUMAR LENKA	2026-10-15	1-COURT FEE IS DEFICIENT. Annx-3 is missing in Book Mark and petition as per Index. From annx-3 to annx-7 not page marked in the Index.
153	D-BLAPL/32040/2026	JAYAKRISHNA MOHAPATRA	2026-10-15	i)Page 11 not legible.
154	D-CMP/49340/2026	RAJESH RANJAN SAHOO	2026-10-15	1.Page 60 not legible.
155	D-BLAPL/31962/2026	ANUP UDAYA SENAPATI	2026-10-15	Earlier filed BLAPL Application not mentioned in the reference certificate.2) There is no annx-3 but in the petition it is described as annx-3
156	D-WP(C)/49154/2026	SATYA SINDHU KASHYAP, S.P.C	2026-10-15	1. Annexure Nos. 2 to 8 mentioned in Index not properly furnished in averments.
157	D-CRLA/31598/2026	AMIT PRASAD BOSE	2026-10-15	1 Being Aggrieved not mentioned in petition.
158	D-TRP(C)/49351/2026	SUNITA NANDA	2026-10-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. page 33 case no not match
159	D-BLAPL/32009/2026	KULDEEP MOHANTY	2026-10-15	1. The name and address of the victim/informant and her relations name may be redacted fro the petition and F.I.R.

				copy . 2. The unredacted copy of F.I.R. may be kept in sealed cover.
160	D-BLAPL/32079/2026	JULU KHANSAMA	2026-10-15	Signature and mobile No. of the victim/informant be redacted from annx-1
161	D-WP(C)/49165/2026	SHASHI BHUSAN JENA	2026-10-15	1.annx.2 not legible
162	D-WP(C)/49107/2026	SUBHADUTTA ROUTRAY	2026-10-15	1. In Prayer,mentioned Odisha Group,B,C,D Rule,2022 not filled.
163	D-WP(C)/48930/2026	DEBASIS PANIGRAHI	2026-10-15	10.II.Subject Code incorrectly Mentioned
164	D-ABLAPL/32022/2026	BYOMAKESH TRIPATHY	2026-10-15	1. Reference certificate is not correctly furnished.
165	D-CRLMP/31937/2026	ACHYUTANANDA PATTANAIK	2026-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Index.2. Signature of the petitioner in V.nama and affidavit does not tally with cause title.
166	D-WA/48401/2026	DILLIP KUMAR RAY	2026-10-15	Put up for SR after filing of c. copy of impugned order.
167	D-CRLA/32275/2026	SATYABRATA DASH	2026-10-15	1.Being Aggrieved not furnished.
168	D-BLAPL/31955/2026	PRIYA RANJAN MISHRA	2026-10-15	1. Whether 1st or 2nd bail application not mention, 2. Deponent relation with the Petitioner doubtful.
169	D-CRLMC/32054/2026	RANJAN KUMAR ROUT	2026-10-15	1. One of the ABLAPL case number not correctly furnished in Reference certificate. 2. Certified copy of Annex-1 not filed
170	D-BLAPL/32078/2026	NIRANJAN PANDA	2026-10-15	Paragraph No. not correctly furnished.Page no..not correctly furnished.
171	D-WA/48591/2026	SAROJ KUMAR JEE,A.G.A	2026-10-15	R-2 in appeal memo not party in wp (c).
172	D-WP(C)/49413/2026	SUNIL KUMAR PANDA	2026-10-15	1.Signature of the petitioner no.2 in V.nama does not tally with cause title.
173	D-RVWPET/29210/2026	PRAKASH KUMAR MOHANTY	2026-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
174	D-CRLMC/31963/2026	ANUP UDAYA SENAPATI	2026-10-15	1. Date of order under Annexure-5 does not tally with Index and para-6 of the petition.2. C.Copy of F.I.R. to be filed
175	D-WP(C)/49240/2026	SUBHADUTTA ROUTRAY	2026-10-15	Anx-5 in petition copy wrongly reflected as Anx-4
176	D-WP(C)/48971/2026	DIPAK KUMAR DEY	2026-10-15	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Court Fee of Rs.18/- not paid(Only Rs.6/- paid).

177	D-BLAPL/31817/2026	BHABANI SHANKAR DASPARIDA	2026-10-15	In Cause Title mentioned file pending in Dist. and Sessions Judge, Khurda but in C.copy Addl. Dist. and Sessions Judge cum-Spl. Judge(CBI) bhubaneswar.
178	D-ABLAPL/31476/2026	SANJIB KUMAR BHANJADEO	2026-10-15	Pending court in the petition does not tally with rejection order
179	D-BLAPL/31947/2026	AMIT KUMAR NATH	2026-10-15	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per standing Order No. 1 of the Court 2. Some parts of Pages 13 and 14 are not readable 3. Rs. 50/- in shape of Stamp towards OHCBAMW Fee has not been affixed on the V. nama
180	D-WP(C)/49841/2026	DURGESH NARAYAN RATH	2026-10-15	1. Page marking not done correctly. After page 19 ,marked as page 21 2. Page 31 33 not legible 3. Annexure-4 not legible 4. Name and address of one petitioner has furnished at V. Nama instead of 4 petitioners
181	D-BLAPL/32035/2026	BHABANI SHANKAR DASPARIDA	2026-10-15	Copy of the Order dtd.17.7.2025 in annexure -2 incomplete.
182	D-WP(C)/49424/2026	CHINMAYEE NAYAK (IN PERSON)	2026-10-15	1. After page 56, another page not page marked.
183	D-ABLAPL/32030/2026	ANURAG PATI	2026-10-15	1. Reference certificate not properly furnished.
184	D-WA/48560/2026	SAROJ KUMAR JEE,A.G.A	2026-10-15	R-2 in appeal memo not party in wp (c).
185	D-ABLAPL/31965/2026	RANJIT MOHANTY	2026-10-15	1. Whether 1st or 2nd A.bail application not mention in bold letter.
186	D-WP(C)/49079/2026	SWETLANA DAS	2026-10-15	Page nos.21 and 22 not legible
187	D-FAO/49199/2026	SATYABAN SAHOO	2026-10-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.